

File No. 1(42)/2011/Railways/FSSAI/Part-II
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 22 October, 2020

ORDER

Subject : **Appointment of Designated Officer for Indian Railways under Section 36 of FSS Act, 2006**

In exercise of the powers conferred on the undersigned under Section 10 (5) and Section 36 of Food Safety and Standards Act, 2006 read with regulations 1.2.1.(1) of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, and in partial modification of previous Order bearing No. 1(42)2011/Railway/FSSAI (Part-I) dated 11.09.2019, Dr. Ajaykumar is hereby appointed as Designated Officer, in place of Dr. Sangeeta Mehra, for the Central Railways with immediate effect until further orders.



(Arun Singhal)
Chief Executive Officer, FSSAI

Copy to:

1. PPS to Chairman, FSSAI.
2. Executive Director/Health (G) & Ex-Officio Additional Food Safety Commissioner, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
3. Shri. Lav Agarwal, Joint Secretary, M/o Health and Family Welfare, Nirman Bhawan, New Delhi.
4. Commissioners of Food Safety of All States/UTs
5. All Divisional Heads/Central Licensing Authority/Central AOs of FSSAI.
6. CITO, FSSAI : for uploading this order on FSSAI website.